

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 128 of 2017 &
IA NO. 336 OF 2017**

Dated: 11th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Haryana Power Purchase Centre ...Appellant(s)

Vs.

M/s. Sri Jyoti Renewable Energy Pvt. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya

ORDER

Issue notice to the Respondents returnable on 10.07.2017. Dasti, in addition, is permitted.

List the matter on **10.07.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**